



**NATIONAL COMPANY LAW TRIBUNAL,
GUWAHATI BENCH
1ST FLOOR, BSNL BHAWAN BUILDING ANANDA RAM BARUAH ROAD,
PAN BAZAAR, GUWAHATI- ASSAM-781001
E-mail:- registrar.gau@nclt.gov.in**

No. NCLT/GHY/ORDER/2026/ 12

Dated 14.08 2026

**ORDER
[Under Rule 28(4)]**

It is informed that by issuing notice bearing No. NCLT/GHY/NOTICE/2026/ 07 dated **21.07.2026** (by affixing on notice board of Tribunal and uploading on e-portal of e-filing) sufficient time was granted to all concerned parties/Advocates to rectify/remove the defects in the documents within a period of **7 (Seven)** days from the date of said notice as a last chance failing which all these cases will be dealt with for passing suitable order under **Rule 28(4)** of the NCLT Rules, 2016.

Now therefore, the undersigned by exercising powers conferred under Rule 28(4) of the NCLT Rules, 2016 and upon having satisfied about non-compliance of above notice within stipulated time, hereby declines/denies the compliance of documents as per list showing details of Nine (9) Petitions and Five (5) Applications and Additional Documents Two hundred Sixty-Eight (268) upto 30/06/2026 as per notice dated 21.07.2026 except in those matters in which compliance by way of removal of defects of documents have been made by concerned parties on or before due date or thereafter within the time granted by the Registrar.

Any party being aggrieved against this order may prefer an appeal before the Hon'ble Tribunal **within 15 days** from the date of this order under **Rule 63** of the NCLT Rules, 2016.


Chandra Karan
(Deputy Registrar)

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1. Notice Board, NCLT, Guwahati Bench (Court 1)
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Annexure - B

Defective Cases (More Than 7 Days)

- x

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Application



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Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	Section
1	//	23/04/2026 (AR)	1806122001602026	ATUL DAULATRAM DESAI	Rule 63 Section
2	//	24/12/2025 (AR)	1806122003342025	VALEUR FABTEX PRIVATE LIMITED	Rule 63 Section
3	//	22/04/2025 (AR)	1806122000642025	KANNAN TIRUVENGADAM VS. ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED	Sec 60(5)
4	//	16/05/2024 (AR)	1806122000782024		Sec 60(5)

Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	Section
5	//	10/05/2024 (AR)	1806122000752024		Sec 60(5)

Showing 1 to 5 of 5 entries

Previous

1

Next

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National Company Law Tribunal
राष्ट्रीय कंपनी विधि अधिकरण



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Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	Section
① 32	19/04/2026	26/04/2026 (AR)	1806122001552026	UCO BANK VS. MEENAKSHI SHARMA	Section 95(1)
② 33	19/04/2026	26/04/2026 (AR)	1806122001392026	UCO BANK VS. MR. AJIT SAIKIA	Section 95(1)
③ 34	10/04/2026	17/04/2026 (AR)	1806122001442026	RAJ KAMAL LTD	Sub-section (I) of section 230
④ 35	27/03/2026	03/04/2026 (AR)	1806122001302026	K K FINANCE VS. VARSHA KASHYAP GANDHI	Section 95(1)

Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	Section
5	27/03/2026	03/04/2026 (AR)	1806122001322026	ATUL DAULATRAM DESAI VS. DILIPKUMAR PREMDAS SHARDA	Section 95(1)
6	20/03/2026	27/03/2026 (AR)	1806122001282026	MM BOUTIQUE PRIVATE LIMITED VS. KHAIRUNISHA SAJIR AHMED ANSARI	Section 95(1)
7	20/03/2026	27/03/2026 (AR)	1806122001252026	MM BOUTIQUE PRIVATE LIMITED VS. JITESH JOGANI	Section 95(1)
8	18/03/2026	25/03/2026 (AR)	1806122001192026	SANJAY VASANT KAVATKAR VS. SANDHYA PANKAJ FIFADRA	Section 95(1)
9	28/10/2025	14/04/2026 (AR)	1806122002832025	ANHITA FINANCIAL SERVICES (BOMBAY) PRIVATE LIMITED VS. TARUN GIRISH KALANI	Section 95(1)

Previous 1 Next

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Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	Section
1	22/05/2022	22/05/2022			

Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	Section
23	24/06/2026	01/07/2026	1806122002802025/5	SHRI SAMEER KUMAR ROY VS. BOGIDHOLA TEA AND TRADING CO PVT LTD	Sec. 244(1), R 11 of NC
24	24/06/2026	01/07/2026	1806122003512025/3	NORTH EASTERN DEVELOPMENT FINANCE CORPORATION LIMITED VS. SRI UMESH SENAPATI	Section 95(1)
25	19/06/2026	26/06/2026	1806122003732025/6	SANJAY VASANT KAVATKAR VS. VAISHALI SANTOSH SHRIKHANDE	Section 95(1)
26	19/06/2026	26/06/2026	1806125000432025/8	RISHI PRASAD AGARWAL VS. DRUK FUELS LIMITED	Rule 11, NCLT
27	19/06/2026	26/06/2026	1806122001342022/10	INDIAN BANK VS. PROKASH DATTA	Section 95(1)
28	19/06/2026	26/06/2026	1806125000432025/7	RISHI PRASAD AGARWAL VS. DRUK FUELS LIMITED	Rule 11, NCLT

Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	Section
29	10/06/2026	17/06/2026	1806122003562025/4	ATUL DAULATRAM DESAI VS. DINESH CHHAGANLAL PAREKH	Section 95(1)
30	10/06/2026	17/06/2026	1806122002082026/2	NKGSB CO OPERATIVE BANK LTD VS. ANHITA FINANCIAL SERVICES BOMBAY PRIVATE LIMITED	Sec 60(f)

Showing 21 to 30 of 290 entries

Previous 1 2 3 4 5 29 Next



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Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	Section
(9) 31	10/06/2026	17/06/2026	1806122002082026/1	NKGSB CO OPERATIVE BANK LTD VS. ANHITA FINANCIAL SERVICES BOMBAY PRIVATE LIMITED	Sec 60(5)
(10) 32	09/06/2026	16/06/2026	1806122002462025/8	SHRI SAMEER KUMAR ROY VS. SHRI SAJAY KUMAR SINGH	Sec. 58(3) 130(1),Se 241(1),Se 244(1),Ap other prov 57,Section

Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	Section
(11) 33	09/06/2026	16/06/2026	1806122002462025/8	SHRI SAMEER KUMAR ROY VS. SHRI SAJAY KUMAR SINGH	Sec. 58(3), 130(1), Sec 241(1), Sec 244(1), App other prov 57, Section
(12) 34	04/06/2026	11/06/2026	1806122001902026/1		Application provisions
(13) 35	04/06/2026	11/06/2026	1806122001892026/1		Application provisions
(14) 36	03/06/2026	10/06/2026	1806122001542026/1	UCO BANK VS. MANAS BAROOAH	Section 95
(15) 37	26/05/2026	02/06/2026	1806122000052026/6	SANJAY VASANT KAVATKAR VS. KAMMAL KAPOOR	Section 95
(16) 38	26/05/2026	02/06/2026	1806122000792026/4	SANJAY VASANT KAVATKAR VS. TRIPTA RANI DOGRA	Section 95
(17) 39	21/05/2026	28/05/2026	1806122000432026/5	MRS. SUDHA SARMA VS. MR. ANIL JAINA	Section 25 43,45,47,5 35A
(18) 40	19/05/2026	26/05/2026	1806122001522025/7	LOPAMUDRA BARUAH VS. TRANSPARENT CREATIONS PRIVATE LIMITED	Sec. 213, 242(4), Sec

Showing 31 to 40 of 290 entries

Previous

1

2

3

4

5

29

Next



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Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	Section
1941	19/05/2026	26/05/2026	1806122001372026/2	PRAG INDIA (A PARTNERSHIP FIRM) VS. MS. SUDHA SHARMA CHAIRPERSON OF MONITORING COMMITTEE	Rule 11 2016

Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	Section
(20) 42	19/05/2026	26/05/2026	1806122002462025/5	SHRI SAMEER KUMAR ROY VS. SHRI SAJAY KUMAR SINGH	Sec. 58, 59, Sec. 130(1), Sec. 213, Sec. 241(1), Sec. 242(4), Sec. 244(1), / under a provision, Section 57, Secti
(21) 43	19/05/2026	26/05/2026	1806122003732025/5	SANJAY VASANT KAVATKAR VS. VAISHALI SANTOSH SHRIKHANDE	Section
(22) 44	19/05/2026	26/05/2026	1806125000662026/3	PRAG INDIA (A PARTNERSHIP FIRM) VS. MS. SUDHA SHARMA CHAIRPERSON OF MONITORING COMMITTEE	Rule 11 2016
(23) 45	18/05/2026	25/05/2026	1806122001542026/2	UCO BANK VS. MANAS BAROOAH	Section
(24) 46	18/05/2026	25/05/2026	1806122001542026/2	UCO BANK VS. MANAS BAROOAH	Section
(25) 47	13/05/2026	20/05/2026	1806122001042026/2	BINOD KUMAR SURANA VS. NARENDRA SURANA	Rule 11

Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	Section
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26/48	23/04/2026	30/04/2026	1806122001202026/2	PUNJAB NATIONAL BANK VS. MASTER INDIA BREWING COMPANY PRIVATE LIMITED	IBC und
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Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	Section
29/51	13/04/2026	20/04/2026	1806122002932024/11	SATNAM GLOBAL INFRAPROJECTS LIMITED VS. JUD CEMENTS LIMITED	IBC under Sec 7
30/52	09/04/2026	09/04/2026	1806122000212025/7	INDIAN BANK (ERSTWHILE ALLAHABAD BANK) VS. SAURABH PODDAR	Section 95(1)

Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	Section
31/ 53	09/04/2026	09/04/2026	1806122000212025/7	INDIAN BANK (ERSTWHILE ALLAHABAD BANK) VS. SAURABH PODDAR	Section 95(1)
32/ 54	06/04/2026	13/04/2026	1806122003142024/8	DR NATASHA GOHAIN VS. ATSUNGLA FRANCESCA GOHAIN	Rule 1 of NCLT
33/ 55	02/04/2026	09/04/2026	1806122000932026/1	MR. SURAJIT DEKA VS. NORTH EAST AGENCY PRIVATE LIMITED	IBC Under Sec 9
34/ 56	02/04/2026	09/04/2026	1806122002942025/3	IDBI BANK LIMITED VS. GHOSH BROTHERS MOTORS PRIVATE LIMITED	IBC under Sec 7
35/ 57	27/03/2026	03/04/2026	1806122002022024/6	SHRI. SANDEEP KUMAR BHAGAT VS. PUNJAB NATIONAL BANK.	Sec 60(5)
36/ 58	27/03/2026	03/04/2026	1806122000642023/9	AMIT PAREEK VS. SANDEEP BHAGAT	Sec 60(5)
37/ 59	27/03/2026	03/04/2026	1806122000722023/3	AMIT PAREEK VS. MR. SANDEEP BHAGAT	Sec 60(5)
38/ 60	13/03/2026	20/03/2026	1806122002022025/5	HILLS CEMENT COMPANY LIMITED	Sec. 230-232 - Second Motion

Showing 51 to 60 of 290 entries



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- x

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39/61	10/03/2026	17/03/2026	1806122000742026/2	SANJAY VASANT KAVATKAR VS. NITESHKUMAR SUMANTRAI PATEL	Section 95(1)
40/62	10/03/2026	17/03/2026	1806122000742026/2	SANJAY VASANT KAVATKAR VS. NITESHKUMAR SUMANTRAI PATEL	Section 95(1)

Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	Section
(41) 63	06/03/2026	13/03/2026	1806122002942025/2	IDBI BANK LIMITED VS. GHOSH BROTHERS MOTORS PRIVATE LIMITED	IBC unde Sec 7
(42) 64	06/03/2026	13/03/2026	1806122001782021/28	VISHAL GHISULAL JAIN VS. ANANTA CHARAN NAYAK	Applicatio under an other provision IBC,19(2
(43) 65	05/03/2026	12/03/2026	1806122001782021/27	VISHAL GHISULAL JAIN VS. ANANTA CHARAN NAYAK	Applicatio under an other provision IBC,19(2
(44) 66	05/03/2026	12/03/2026	1806122003582025/3	SUDHA SARMA VS. KUSHAL KUMAR PACHANI	Section 105,112, 113
(45) 67	05/03/2026	12/03/2026	1806122001782021/29	VISHAL GHISULAL JAIN VS. ANANTA CHARAN NAYAK	Applicatio under an other provision IBC,19(2
(46) 68	05/03/2026	12/03/2026	1806122000912020/8	NATASHA GOHAIN. V/S G.M HOSPITAL PVT. LTD. & OTHERS.	Rule 11 c NCLT, 20

Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	Section
47 69	20/02/2026	27/02/2026	1806122003112025/1		Applicatio under an other provision IBC, Sect 60(5)/Rul 11
48 70	20/02/2026	27/02/2026	1806122003582025/1	SUDHA SARMA VS. KUSHAL KUMAR PACHANI	Section 105,112, 113

Showing 61 to 70 of 290 entries

Previous 1 6 7 8 29 Next



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- x

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Search

Total Records : 290 268

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Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	Section
49 71	16/02/2026	23/02/2026	1806122003752025/1	KAZIRANGA BIO-FUELS PRIVATE LIMITED	Sec. 23
50 72	09/02/2026	16/02/2026	1806122000082026/1	ATUL DAULATRAM DESAI VS. JAYANTILAL RAVJIBHAI PATEL	Section
51 73	09/02/2026	16/02/2026	1806122000252025/12	UCO BANK VS. JITESH JALAN	Section
52 74	03/02/2026	10/02/2026	1806125003032024/14	KANNAN TIRUVENGADAM VS. RABI JAIN	Section 43,45,4 35A

Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	Section
53 75	03/02/2026	10/02/2026	1806122001262022/6	MR. AKSHAY KUMAR PATHAK VS. DR. RAJENDRA NATH PATHAK	Sec. 24
54 76	03/02/2026	10/02/2026	1806122001702025/5	THE CANARA BANK LIMITED VS. NORTH EAST REGION FINSERVICES LIMITED	Section
55 77	03/02/2026	10/02/2026	1806125003032024/15	KANNAN TIRUVENGADAM VS. RABI JAIN	Section 43,45,4 35A
56 78	03/02/2026	10/02/2026	1806125003032024/13	KANNAN TIRUVENGADAM VS. RABI JAIN	Section 43,45,4 35A
57 79	03/02/2026	10/02/2026	1806125003032024/12	KANNAN TIRUVENGADAM VS. RABI JAIN	Section 43,45,4 35A
58 80	23/01/2026	30/01/2026	1806122001782023/10	INDIAN BANK VS. GOURI KUMAR PACHANI	Section

Showing 71 to 80 of 290 entries

Previous

1

7

8

9

29

Next



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- x

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Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	Section
59 81	11/12/2025	18/12/2025	1806122001802023/6	INDIAN BANK (ERSTWHILE ALLAHABAD BANK) VS. MRS. APARAJITA BARUAH	Section 95(1)
66 82	11/12/2025	18/12/2025	1806122001802023/9	INDIAN BANK (ERSTWHILE ALLAHABAD BANK) VS. MRS. APARAJITA BARUAH	Section 95(1)

Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	Section
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61 83	11/12/2025	18/12/2025	1806122001802023/8	INDIAN BANK (ERSTWHILE ALLAHABAD BANK) VS. MRS. APARAJITA BARUAH	Section 95(1)
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62 84	11/12/2025	18/12/2025	1806122001802023/7	INDIAN BANK (ERSTWHILE ALLAHABAD BANK) VS. MRS. APARAJITA BARUAH	Section 95(1)
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Showina 81 to 84 of 84 entries Previous 1 5 6 7 8 9 Next

Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	Sect
(63) 65	13/01/2026	20/01/2026	1806125000042023/9	WALCHANDNAGAR INDUSTRIES LIMITED VS. GREEN VALLIEY INDUSTRIES LIMITED	IBC
(64) 66	02/01/2026	09/01/2026	1806122003332025/1	MRS LALREMSIEM VS. IFCI VENTURE CAPITAL FUNDS LIMITED	Sec
(65) 67	17/12/2025	24/12/2025	1806121003252025/1	KAMAKHYA CONSTRUCTIONS VS. T. K. ENGINEERING CONSORTIUM PRIVATE LIMITED	IBC
(66) 68	17/12/2025	24/12/2025	1806122001642025/2	GARGO MOTORS LTD	IBC
(67) 69	11/12/2025	18/12/2025	1806122001792023/7	INDIAN BANK (ERSTWHILE ALLAHABAD BANK) VS. KUSHAL KUMAR PACHANI	Sect
(68) 70	11/12/2025	18/12/2025	1806122001792023/6	INDIAN BANK (ERSTWHILE ALLAHABAD BANK) VS. KUSHAL KUMAR PACHANI	Sect

Showing 61 to 70 of 274 entries

Previous 1 6 7 8 28 Next



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Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	Sectic
69 91	11/12/2025	18/12/2025	1806122001792023/6	INDIAN BANK (ERSTWHILE ALLAHABAD BANK) VS. KUSHAL KUMAR PACHANI	Section 95(1)
70 92	11/12/2025	18/12/2025	1806122001782023/9	INDIAN BANK VS. GOURI KUMAR PACHANI	Section 95(1)
71 93	11/12/2025	18/12/2025	1806122001782023/8	INDIAN BANK VS. GOURI KUMAR PACHANI	Section 95(1)
72 94	11/12/2025	18/12/2025	1806122001782023/7	INDIAN BANK VS. GOURI KUMAR PACHANI	Section 95(1)

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Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	Sectic
98	12/11/2025	19/11/2025	1806122002932024/9	SATNAM GLOBAL INFRAPROJECTS LIMITED VS. JUD CEMENTS LIMITED	IBC under Sec 7

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Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	Sectic
78 100	30/10/2025	06/11/2025	1806122001262025/4	SATISH SHARMA VS. MR. AMIT PAREEK	Sec 60(5)

Showing 91 to 100 of 290 entries

Previous 1 9 10 11 29 Next



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Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	Section
79/101	30/10/2025	06/11/2025	1806122001262025/4	SATISH SHARMA VS. MR. AMIT PAREEK	Sec 60(
80/102	09/10/2025	04/03/2026	1806125000572025/14	VISHAL JAIN VS. MAYUR PLY INDUSTRIES PRIVATE LIMITED	Sec. 58(59,Sec. 241(1),S 242(4),S 244(1),A under ar provisor ,Section 339,Sec
81/103	26/09/2025	03/10/2025	1806122000762025/8	BANGBHUMI DEVELOPERS LIMITED	Sec. 23(Second

Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	Section
(82) 104	26/09/2025	03/10/2025	1806122001752025/1	THE CANARA BANK LIMITED VS. SRI RAM LAL KESHRI	Section
(83) 105	26/09/2025	03/10/2025	1806122001742025/2	THE CANARA BANK LIMITED VS. MRS LALREMSIEM	Section
(84) 106	26/09/2025	03/10/2025	1806122001742025/1	THE CANARA BANK LIMITED VS. MRS LALREMSIEM	Section
(85) 107	26/09/2025	03/10/2025	1806122001732025/1	THE CANARA BANK LIMITED VS. K. ASHANG VIVAN	Section
(86) 108	26/09/2025	03/10/2025	1806122001712025/1	THE CANARA BANK LIMITED VS. SRI KEISHING JAMES LALRONGBAWL	Section
(87) 109	26/09/2025	03/10/2025	1806122001702025/1	THE CANARA BANK LIMITED VS. NORTH EAST REGION FINSERVICES LIMITED	Section
(88) 110	26/09/2025	03/10/2025	1806122001712025/2	THE CANARA BANK LIMITED VS. SRI KEISHING JAMES LALRONGBAWL	Section

Showing 101 to 110 of 290 entries



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Total Records : 290 268

Show 10 entries

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Search:

Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	Section
89 111	24/09/2025	01/10/2025	1806125002432024/8	SECURE METERS LIMITED VS. MEGHALAYA ENERGY CORPORATION LIMITED	IBC Ur Sec 9
90 112	24/09/2025	01/10/2025	1806122000782025/3	CA DEEPAK PATWARY VS. ABHISHEK GOENKA	Applica under other provisi

Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	Section
(91) 113	24/09/2025	01/10/2025	1806125003062024/6	ONYCON ENTERPRISES VS. MEGHALAYA POWER DISTRIBUTION CORPORATION LIMITED	IBC Ur Sec 9

[illegible]

Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	Section
(93) 115	09/09/2025	16/09/2025	1806125001842024/17	SATNAM GLOBAL INFRAPROJECTS LIMITED VS. MEGHALAYA POWER DISTRIBUTION CORPORATION LIMITED	IBC Ur Sec 9
(94) 116	09/09/2025	16/09/2025	1806122001012021/16	AZANA RAHMAN VS. TEZALPATTY TEA PRIVATE LIMITED	Sec. 241(1) 242(4)
(95) 117	09/09/2025	16/09/2025	1806125001842024/16	SATNAM GLOBAL INFRAPROJECTS LIMITED VS. MEGHALAYA POWER DISTRIBUTION CORPORATION LIMITED	IBC Ur Sec 9
(96) 118	01/09/2025	08/09/2025	1806125000642019/9	PUNJAB NATIONAL BANK. V/S SHREE SAI ROLLING MILLS INDIA PVT. LTD.	IBC ur Sec 7
(97) 119	01/09/2025	08/09/2025	1806122000612025/7	JALLAN GOLAGHAT TEA CO PVT LTD	Sec. 2 232 - Secon Motion
(98) 120	29/08/2025	05/09/2025	1806122001092021/17	UNION OF INDIA VS. PURBANCHAL ROLLING MILLS AND INDUSTRIES	Rule 1 NCLT

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Search

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Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	Section
99 121	25/08/2025	01/09/2025	1806122000782025/2	CA DEEPAK PATWARY VS. ABHISHEK GOENKA	Applica provisi
100 122	20/08/2025	27/08/2025	1806122001532025/1	MEENA SUREKA VS. M/S. ASSAM POWER DISTRIBUTION COMPANY LIMITED	Rule 1
101 123	20/08/2025	27/08/2025	1806122000302019/15	NATASHA GOHAIN. V/S G.M. HOSPITAL PRIVATE LIMITED & ORS.	Sec. 2

Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	Section
(102) 124	19/08/2025	26/08/2025	1806122003102024/10	INDIAN BANK VS. CMJ HOLDINGS LIMITED ,INDIAN BANK VS. CMJ HOLDINGS LIMITED	IBC ur
103 125	13/08/2025	20/08/2025	1806122002122022/11	NARENDRA SURANA	Sec 27 2013
(104) 126	13/08/2025	20/08/2025	1806122002962024/11	MRS. SUDHA SARMA LIQUIDATOR OF RSH AGRO PRODUCTS LTD VS. MR. KAMAL KUMAR HARLALKA	Section 43,45, 35A
(105) 127	12/08/2025	19/08/2025	1806125001842024/15	SATNAM GLOBAL INFRAPROJECTS LIMITED VS. MEGHALAYA POWER DISTRIBUTION CORPORATION LIMITED	IBC Ur
(106) 128	11/08/2025	18/08/2025	1806127000892025/10	AMIT PAREEK VS. DINESH JAYESHWAR	Section
(107) 129	11/08/2025	18/08/2025	1806127000892025/11	AMIT PAREEK VS. DINESH JAYESHWAR	Section
(108) 130	06/08/2025	13/08/2025	1806122000832023/4	AARYAN CHILLED INFRA PRIVATE LIMITED VS. CA LALIT BAGARIA	Sec. 2 244(1) other p NCLT, 448, Se



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Dairy No.

Dairy No.

Search

Total Records : 290 268

Show 10 entries

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Search:

Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	Section
(109) 131	03/08/2025	10/08/2025	1806122000972025/2	ABHISHEK GOENKA VS. GOENKA WOOLEN MILLS LIMITED	Rule 1 NCLT
(110) 132	03/08/2025	10/08/2025	1806122000972025/2	ABHISHEK GOENKA VS. GOENKA WOOLEN MILLS LIMITED	Rule 1 NCLT
(111) 133	03/08/2025	10/08/2025	1806122000972025/3	ABHISHEK GOENKA VS. GOENKA WOOLEN MILLS LIMITED	Rule 1 NCLT

Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	Section
113 134	03/08/2025	10/08/2025	1806122000972025/3	ABHISHEK GOENKA VS. GOENKA WOOLEN MILLS LIMITED	Rule 1 NCLT
113 135	30/07/2025	06/08/2025	1806122003142024/7	DR NATASHA GOHAIN VS. ATSUNGLA FRANCESCA GOHAIN	Rule 1 NCLT
114 136	23/07/2025	30/07/2025	1806127000892025/9	AMIT PAREEK VS. DINESH JAYESHWAR	Section 19(2) / Regula 30
115 137	22/07/2025	29/07/2025	1806125001842024/13	SATNAM GLOBAL INFRAPROJECTS LIMITED VS. MEGHALAYA POWER DISTRIBUTION CORPORATION LIMITED	IBC Ur Sec 9
116 138	22/07/2025	29/07/2025	1806125000852025/3		Section 60(5)/F 11
117 139	17/07/2025	24/07/2025	1806125000852025/2		Section 60(5)/F 11
118 140	17/07/2025	24/07/2025	1806127000892025/8	AMIT PAREEK VS. DINESH JAYESHWAR	Section 19(2) / Regula 30

Showing 131 to 140 of 290 entries

Previous

1

13

14

15

29

Next



Defective Cases (More Than 7 Days)

- x

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Dairy No.

Dairy No.

Search

Total Records : 290

268

Show 10 entries

Filter by Action: All

Search:

Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	Section
(119) 141	15/07/2025	22/07/2025	1806122001542023/8	MEENA SUREKA VS. SANTOSH KUMAR JAISWAL	Sec 66(1)
(120) 142	15/07/2025	22/07/2025	1806122003102024/9	INDIAN BANK VS. CMJ HOLDINGS LIMITED ,INDIAN BANK VS. CMJ HOLDINGS LIMITED	IBC under Sec 7

Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	Section
(121) 143	15/07/2025	22/07/2025	1806122001092021/16	UNION OF INDIA VS. PURBANCHAL ROLLING MILLS AND INDUSTRIES	Rule 11 of NCLT
(122) 144	15/07/2025	22/07/2025	1806122000412025/2	IFCI VENTURE CAPITAL FUNDS LIMITED VS. GREEN BELT INDUSTRY PRIVATE LIMITED	IBC under Sec 7
(123) 145	15/07/2025	22/07/2025	1806122001562023/6	MEENA SUREKA VS. SANTOSH KUMAR JAISWAL	Sec 66(1)
(124) 146	29/06/2025	06/07/2025	1806122000262025/4	LIMBUGURI TEA ESTATE PRIVATE LIMITED	Sec. 230-232 - Second Motion
(125) 147	29/06/2025	06/07/2025	1806122000262025/4	LIMBUGURI TEA ESTATE PRIVATE LIMITED	Sec. 230-232 - Second Motion
(126) 148	24/06/2025	01/07/2025	1806125000982025/1	PRAKASH KUMAR MORE VS. VISHAL JAIN	Rule 11 of NCLT

Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	Section
127 149	17/06/2025	24/06/2025	1806123000802024/9	GFA CONSULTING GROUP GMBH	Sec. 131(1)
128 150	17/06/2025	24/06/2025	1806122000312025/3	RELIABLE PLANNERS PRIVATE LIMITED	Sec. 230-232, Sec 234

Showing 141 to 150 of 290 entries

Previous 1 14 15 16 29 Next



Defective Cases (More Than 7 Days)

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Dairy No.

Dairy No.

Search

Total Records : 290 268

Show 10 entries

Filter by Action: All

Search:

Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	Section
129 151	11/06/2025	18/06/2025	1806122000262025/3	LIMBUGURI TEA ESTATE PRIVATE LIMITED	Sec. 2 Secon
130 152	11/06/2025	18/06/2025	1806127000892025/3	AMIT PAREEK VS. DINESH JAYESHWAR	Section Regula
131 153	11/06/2025	18/06/2025	1806122002932024/4	SATNAM GLOBAL INFRAPROJECTS LIMITED VS. JUD CEMENTS LIMITED	IBC ur
132 154	11/06/2025	18/06/2025	1806122000252025/7	UCO BANK VS. JITESH JALAN	Section

Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	Section
133 155	09/06/2025	16/06/2025	1806122000192025/4	PURSHOTAM GAGGAR LIQUIDATOR OF SREE BAJRANG INFRACON PVT LTD VS. MR. RAKESH KUMAR SINGH	Rule 1 2016
134 156	03/06/2025	10/06/2025	1806125001842024/12	SATNAM GLOBAL INFRAPROJECTS LIMITED VS. MEGHALAYA POWER DISTRIBUTION CORPORATION LIMITED	IBC Ur
135 157	26/05/2025	02/06/2025	1806125001512024/22	PRAKASH MORE VS. TRIPTI MORE	Sec. 5 59, Sec 241(1) 242(4) under provisi ,Applic any otl provisi ,Applic any otl provisi

Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	Section
136 158	26/05/2025	02/06/2025	1806125001512024/26	PRAKASH MORE VS. TRIPTI MORE	Sec. 59, Sec 241(1) 242(4) under provisi, Applic any otl provisi, Applic any otl provisi
137 159	22/05/2025	29/05/2025	1806122000872022/11	VIKAS JAIN VS. ACCOLADE AMUSEMENT PRIVATE LIMITED	Sec. 241(1) 242(4) 243(1) 244(1)
138 160	19/05/2025	26/05/2025	1806122000282025/5	ABHISHEK GOENKA VS. GOENKA WOOLEN MILLS LIMITED	Sec. 59, Sec 241(1) 242(4)

Showing 151 to 160 of 290 entries

Previous 1 15 16 17 29 Next



Defective Cases (More Than 7 Days)

- x

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Dairy No.

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Search

Total Records : 290 ²⁰⁸

Show 10 entries

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Search:

Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	Sect
161	19/05/2025	26/05/2025	1806122000282025/4	ABHISHEK GOENKA VS. GOENKA WOOLEN MILLS LIMITED	Sec. 241(242)
162	19/05/2025	26/05/2025	1806123001002024/2	R.K.FORTUNE DEVELOPERS PRIVATE LIMITED	Sec.
163	19/05/2025	26/05/2025	1806122000282025/6	ABHISHEK GOENKA VS. GOENKA WOOLEN MILLS LIMITED	Sec. 241(242)
164	15/05/2025	22/05/2025	1806122000242025/4	UCO BANK VS. GARIMA DUGAR	Sect

Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	Sect
143 165	14/05/2025	21/05/2025	1806122002302023/11	ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION AIIDC VS. COMMITTEE OF CREDITORS OF MEGHA GRANULES PRIVATE LIMITED	Sec
144 166	14/05/2025	21/05/2025	1806122002302023/10	ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION AIIDC VS. COMMITTEE OF CREDITORS OF MEGHA GRANULES PRIVATE LIMITED	Sec
145 167	14/05/2025	21/05/2025	1806122002122023/12	SANDEEP KHAITAN VS. SUMIT AGARWAL	Sec 44 (1)
146 168	14/05/2025	21/05/2025	1806125002432024/6	SECURE METERS LIMITED VS. MEGHALAYA ENERGY CORPORATION LIMITED	IBC
147 169	14/05/2025	21/05/2025	1806123000802024/6	GFA CONSULTING GROUP GMBH	Sec.

Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	Sect
142	170	14/05/2025	21/05/2025	1806125001512024/15	PRAKASH MORE VS. TRIPTI MORE
					Sec. 59,S 241(242(unde provi ,App any c provi ,App any c provi

Showing 161 to 170 of 290 entries

Previous

1

16

17

18

29

Next



Defective Cases (More Than 7 Days)

- x

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Dairy No.

Dairy No.

Search

Total Records : 290

268

Show 10 entries

Filter by Action: All

Search:

Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	Sect
(149) 471	14/05/2025	21/05/2025	1806123000802024/6	GFA CONSULTING GROUP GMBH	Sec.
(150) 172	14/05/2025	21/05/2025	1806122000262025/1	LIMBUGURI TEA ESTATE PRIVATE LIMITED	Sec. Sec
(151) 473	14/05/2025	21/05/2025	1806122000312025/1	RELIABLE PLANNERS PRIVATE LIMITED	Sec. Sec :

Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	Sect
(152) 174	14/05/2025	21/05/2025	1806122002302023/12	ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION AIIDC VS. COMMITTEE OF CREDITORS OF MEGHA GRANULES PRIVATE LIMITED	Sec
(153) 175	30/04/2025	07/05/2025	1806122000872022/8	VIKAS JAIN VS. ACCOLADE AMUSEMENT PRIVATE LIMITED	Sec. 241(242(243(244((
(154) 176	25/04/2025	02/05/2025	1806122000832023/1	AARYAN CHILLED INFRA PRIVATE LIMITED VS. CA LALIT BAGARIA	Sec. 242(244(unde provi 11 of NCL 447, 448, (
(155) 177	25/04/2025	02/05/2025	1806122001092021/15	UNION OF INDIA VS. PURBANCHAL ROLLING MILLS AND INDUSTRIES	Rule
(156) 178	25/04/2025	02/05/2025	1806125000432025/2	RISHI PRASAD AGARWAL VS. DRUK FUELS LIMITED	Rule
(157) 179	15/04/2025	22/04/2025	1806122002692024/4	ANIL SINGH & ORS VS. KITPLY INDUSTRIES LIMITED	Appl any c provi IBC, NCL

Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	Sect
158 180	15/04/2025	22/04/2025	1806122002692024/4	ANIL SINGH & ORS VS. KITPLY INDUSTRIES LIMITED	Appl any c provi IBC, I NCLT

Showing 171 to 180 of 290 entries

Previous 1 17 18 19 29 Next



Defective Cases (More Than 7 Days)

- x

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Dairy No.

Dairy No.

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Total Records : 290

268

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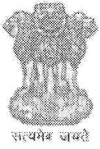
Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	S.
159 181	15/04/2025	22/04/2025	1806122002692024/5	ANIL SINGH & ORS VS. KITPLY INDUSTRIES LIMITED	A ui of pi IE 1' 2(
160 182	15/04/2025	22/04/2025	1806122002692024/5	ANIL SINGH & ORS VS. KITPLY INDUSTRIES LIMITED	A ui of pi IE 1' 2(

Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	S
(161) 183	01/04/2025	08/04/2025	1806122001012021/9	AZANA RAHMAN VS. TEZALPATTY TEA PRIVATE LIMITED	S 2' 2'
(162) 184	01/04/2025	08/04/2025	1806122001012021/11	AZANA RAHMAN VS. TEZALPATTY TEA PRIVATE LIMITED	S 2' 2'
(163) 185	01/04/2025	08/04/2025	1806122001012021/10	AZANA RAHMAN VS. TEZALPATTY TEA PRIVATE LIMITED	S 2' 2'
(164) 186	01/04/2025	08/04/2025	1806122001052021/9	AZANA RAHMAN VS. MOHIJULI TEA COMPANY PRIVATE LIMITED	S 2' 2'
(165) 187	01/04/2025	08/04/2025	1806122001052021/8	AZANA RAHMAN VS. MOHIJULI TEA COMPANY PRIVATE LIMITED	S 2' 2'
(166) 188	01/04/2025	08/04/2025	1806122001052021/10	AZANA RAHMAN VS. MOHIJULI TEA COMPANY PRIVATE LIMITED	S 2' 2'
(167) 189	28/03/2025	04/04/2025	1806122002152023/7	NORTH EASTERN DEVELOPMENT FINANCE CORPORATION LIMITED VS. AYURSUNDRA HOSPITALS (GUWAHATI) PRIVATE LIMITED	IE S

Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	S
162 190	27/03/2025	03/04/2025	1806122002152023/6	NORTH EASTERN DEVELOPMENT FINANCE CORPORATION LIMITED VS. AYURSUNDRA HOSPITALS (GUWAHATI) PRIVATE LIMITED	IE S

Showing 181 to 190 of 290 entries

Previous 1 18 19 20 29 Next



Defective Cases (More Than 7 Days)

- x

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Dairy No.

Dairy No.

Search

Total Records : 290 268

Show 10 entries

Filter by Action: All

Search:

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Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	S
(172) 194	20/02/2025	27/02/2025	1806122002302023/8	ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION AIIDC VS. COMMITTEE OF CREDITORS OF MEGHA GRANULES PRIVATE LIMITED	S
(173) 195	29/01/2025	05/02/2025	1806122000332021/29	AMIYADHAR BARUAH VS. ROWRIAH ESTATES PVT LTD	S 2' (t pi
(174) 196	22/01/2025	29/01/2025	1806122001012021/7	AZANA RAHMAN VS. TEZALPATTY TEA PRIVATE LIMITED	S
(175) 197	31/12/2024	07/01/2025	1806122003102024/2	INDIAN BANK VS. CMJ HOLDINGS LIMITED ,INDIAN BANK VS. CMJ HOLDINGS LIMITED	IE
(176) 198	13/12/2024	20/12/2024	1806122000872022/7	VIKAS JAIN VS. ACCOLADE AMUSEMENT PRIVATE LIMITED	S 2' 2'
(177) 199	28/11/2024	05/12/2024	1806122001982024/3	STRESSED ASSETS STABILIZATION FUND. VS. AMIT PAREEK	S
(178) 200	26/11/2024	03/12/2024	1806125001102024/13	RP SANDEEP KHAITAN VS. BIKASH GOENKA	A pi

Showing 191 to 200 of 290 entries

Previous

1

19

20

21

29

Next



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Dairy No.

Dairy No.

Search

Total Records : 290 ²⁶⁸

Show 10 entries

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Search:

Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	Sec
201	26/11/2024	03/12/2024	1806125001102024/7	RP SANDEEP KHAITAN VS. BIKASH GOENKA	App any pro'
202	14/11/2024	21/11/2024	1806122001862024/4		Sec
203	28/10/2024	04/11/2024	1806122002122023/6	SANDEEP KHAITAN VS. SUMIT AGARWAL	Sec 44 (
204	25/10/2024	01/11/2024	1806122000792022/14	VISHAL JAIN VS. SHRI SUNIL SHARMA	Sec

Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	Sec
(183) 205	23/10/2024	30/10/2024	1806125001512024/11	PRAKASH MORE VS. TRIPTI MORE	Sec 59, 241, 242 und pro', ,Ap any pro', ,Ap any pro'
(184) 206	21/10/2024	28/10/2024	1806122001022024/3	GOEL MARKETING AND DISTRIBUTION COMPANY LIMITED	Sec Sec
(185) 207	18/10/2024	25/10/2024	1806122001172022/27	MR. AKSHAY KUMAR PATHAK VS. SUN VALLEY DIABETIC CARE & RESEARCHCENTRE PRIVATE LIMITED	Sec
(186) 208	16/10/2024	23/10/2024	1806125001512024/10	PRAKASH MORE VS. TRIPTI MORE	Sec 59, 241, 242 und pro', ,Ap any pro', ,Ap any pro'
(187) 209	25/09/2024	02/10/2024	1806122002102023/2	DEORI S MERCANTILE PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES	Sec

Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	Sec
138 210	25/09/2024	02/10/2024	1806122000542024/4	UJWAL KUMAR KALITA VS. RAKESH KUMAR SINGH	19(

Showing 201 to 210 of 290 entries

Previous 1 20 21 22 29 Next



Defective Cases (More Than 7 Days)

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Select Case Type:

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Dairy No.

Dairy No.

Search

Total Records : 290 268

Show 10 entries

Filter by Action: All

Search:

Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	Section
(189) 211	25/09/2024	02/10/2024	1806122002102023/3	DEORI S MERCANTILE PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES	Sec 2
(190) 212	19/09/2024	26/09/2024	1806125001102024/5	RP SANDEEP KHAITAN VS. BIKASH GOENKA	Applic under other provis IBC
(191) 213	19/09/2024	26/09/2024	1806122001092021/13	UNION OF INDIA VS. PURBANCHAL ROLLING MILLS AND INDUSTRIES	Rule NCLT

Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	Section
192 214	04/09/2024	11/09/2024	1806122002122022/7	NARENDRA SURANA	Sec 2 the Comp Act , :
193 215	04/09/2024	11/09/2024	1806122001402024/3	DR. BIMAL HANSE VS. DR. JITEN TERON	Sec. 59,Ap under other provis ,Rule NCLT 447,S 448
194 216	08/08/2024	15/08/2024	1806122001862024/2		Sec 6
195 217	02/08/2024	09/08/2024	1806125000292024/5	SHILUYONGDANG VS. AMRIT CEMENT LIMITED	IBC L Sec 9
196 218	02/08/2024	09/08/2024	1806125000292024/6	SHILUYONGDANG VS. AMRIT CEMENT LIMITED	IBC L Sec 9
197 219	01/08/2024	08/08/2024	1806122000282023/2	AMIYADHAR BARUAH VS. ROWRIAH ESTATES PVT LTD	Sec. 242(4 11 of
198 220	30/07/2024	06/08/2024	1806122001402024/1	DR. BIMAL HANSE VS. DR. JITEN TERON	Sec. 59,Ap under other provis ,Rule NCLT 447,S 448

Showing 211 to 220 of 290 entries

Previous

1

21

22

23

29

Next



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Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	Sect
199 221	12/07/2024	19/07/2024	1806122000432018/15	SHEHLA RAHMAN V/S SHAMSHUN TEA & INDUSTRIES PVT. LTD ORS.	Sec. 130(
200 222	10/07/2024	17/07/2024	1806125001102024/3	RP SANDEEP KHAITAN VS. BIKASH GOENKA	Appl unde other provi IBC
201 223	09/07/2024	16/07/2024	1806122001562024/2	MAXIM INFRASTRUCTURE & REAL ESTATE PRIVATE LIMITED VS. BANK OF BARODA	Sec

Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	Sect
(202) 224	03/07/2024	10/07/2024	1806122001332024/1	ANCHOR MARK PRIVATE LIMITED VS. JRN PHARMA AND LABORATORIES LLP	IBC I Sec
(203) 225	03/06/2024	10/06/2024	1806121000942024/1	GWC ASPHALT VS. T. K. ENGINEERING CONSORTIUM PRIVATE LIMITED	IBC I Sec
(204) 226	03/06/2024	10/06/2024	1806121000942024/1	GWC ASPHALT VS. T. K. ENGINEERING CONSORTIUM PRIVATE LIMITED	IBC I Sec
(205) 227	16/05/2024	23/05/2024	1806122000312021/9	TILAK THAPA VS. M/S K.B. CENTRE PRIVATE LIMITED	Sec. 273
(206) 228	15/05/2024	22/05/2024	1806122001532022/8	STATE BANK OF INDIA (THROUGH RESOLUTION PROFESSIONAL MR. SURYA PRATAP GUPTA) VS. MR. MANOJ JAYASWAL	Sect 95(1)
(207) 229	14/05/2024	21/05/2024	1806122000232022/13		Sec
(208) 230	14/05/2024	21/05/2024	1806122000962024/2	PUNJAB NATIONAL BANK	Sec

Showing 221 to 230 of 290 entries

Previous

1

22

23

24

29

Next



Defective Cases (More Than 7 Days)

- x

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Dairy No.

Dairy No.

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Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	Section
209-231	09/05/2024	16/05/2024	1806122002142023/4	PRASANNA KUMAR DUTTA VS. PRAGATI TRADING COMPANY PRIVATE LIMITED	Sec. 59, Se 241(1) 242(4)
210-232	09/05/2024	16/05/2024	1806128000522024/2	GOMUKHI CONSTRUCTION PRIVATE LIMITED, VS. BHANUMATI NATH DEAD	Sectic 420
211-233	08/05/2024	15/05/2024	1806127000402024/3	MAYFAIR HOTELS & RESORTS & SIKKIM PRIVATE LIMITED	Sec. 2 232 - Secor Motior

Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	Section
(212) 234	08/05/2024	15/05/2024	1806127000402024/1	MAYFAIR HOTELS & RESORTS ;SIKKIM; PRIVATE LIMITED	Sec. 2 232 - Secor Motion
(213) 235	06/05/2024	13/05/2024	1806122000582024/2	BHUYAN PROJECTS PRIVATE LIMITED ;STRUCK OFF COMPANY; VS. REGISTRAR OF COMPANIES GUWAHATI	Sec 2
(214) 236	02/05/2024	09/05/2024	1806125000292024/2	SHILUYONGDANG VS. AMRIT CEMENT LIMITED	IBC U Sec 9
(215) 237	02/05/2024	09/05/2024	1806122002302023/2	ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION AIIDC VS. COMMITTEE OF CREDITORS OF MEGHA GRANULES PRIVATE LIMITED	Sec 6
(216) 238	26/04/2024	03/05/2024	1806122002122022/5	NARENDRA SURANA	Sec 2 the Comp Act , 2
(217) 239	17/04/2024	24/04/2024	1806122000792024/1	SWASTIKA VEEJVAL TELECOM SERVICESPRIVATE LIMITED	Any o provis Govt l

Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	Section
240 218	08/04/2024	15/04/2024	1806121000762023/6	YUMIKO GLOBAL INFRA TECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NORTH EASTER REGION	Sec 2

Showing 231 to 240 of 290 entries

Previous

1

23

24

25

29

Next

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Dairy No.

Search

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Total Records : 290 268

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Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	Section
219 -241	08/04/2024	15/04/2024	1806121000762023/6	YUMIKO GLOBAL INFRA TECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NORTH EASTER REGION	Sec 25.

[illegible]

Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	Section
(221) 243	13/03/2024	20/03/2024	1806122001672023/4	JITENDRA NEWATIA VS. MASTER (INDIA) BREWING COMPANY PRIVATELIMITED	Sec. 62 241(1), 242(4), under a provisio ,Applica any oth provisio ,Applica any oth provisio ,Applica any oth provisio ,Applica any oth provisio ,Applica any oth provisio ,Section 447,Se
(222) 244	29/02/2024	07/03/2024	1806125002212023/3	STAR CEMENT MEGHALAYA LIMITED	Sec. 23 Secon
(223) 245	17/01/2024	24/01/2024	1806125001742023/3	INDIAN BANK (ERSTWHILE ALLAHABAD BANK) VS. ROHIT KUMAR JAIN	Section

Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	Section
(224) 246	17/01/2024	24/01/2024	1806127002082023/2	MAYFAIR HOTELS & RESORTS & SIKKIM PRIVATE LIMITED	Sec. 23
(225) 247	17/01/2024	24/01/2024	1806125001752023/4	INDIAN BANK & ERSTWHILE ALLAHABAD BANK & VS. HEMANT KUMAR JAIN	Section
(226) 248	17/01/2024	24/01/2024	1806122001732023/5	INDIAN BANK & ERSTWHILE ALLAHABAD BANK & VS. RABI KUMAR JAIN	Section
(227) 249	05/01/2024	12/01/2024	1806122001452023/3	INDIAN BANK & ERSTWHILE ALLAHABAD BANK & VS. ISHA BISWAS	Section
(228) 250	05/01/2024	12/01/2024	1806122001802023/2	INDIAN BANK & ERSTWHILE ALLAHABAD BANK & VS. MRS. APARAJITA BARUAH	Section

Showing 241 to 250 of 290 entries

Previous

1

24

25

26

29

Next



Defective Cases (More Than 7 Days)

- x

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Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case
229 251	05/01/2024	12/01/2024	1806122001792023/2	INDIAN BANK (ERSTWHILE ALLAHABAD BANK) VS. KUSHAL KUMAR PACHANI
230 252	05/01/2024	12/01/2024	1806122001782023/2	INDIAN BANK VS. GOURI KUMAR PACHANI
231 253	05/01/2024	12/01/2024	1806122001442023/3	INDIAN BANK (ERSTWHILE ALLAHABAD BANK) VS. ASHIM MANDAL
232 254	05/01/2024	12/01/2024	1806122001432023/4	INDIAN BANK (ERSTWHILE ALLAHABAD BANK) VS. RITA MANDAL

Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case
(233) 255	05/01/2024	12/01/2024	1806122001212021/16	R.S.H. AGRO PRODUCTS LIMITED
(234) 256	22/12/2023	29/12/2023	1806121000762023/5	YUMIKO GLOBAL INFRA TECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NORTH EASTER REGION
(235) 257	22/12/2023	29/12/2023	1806121000762023/5	YUMIKO GLOBAL INFRA TECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NORTH EASTER REGION
(236) 258	20/12/2023	27/12/2023	1806122002122023/1	SANDEEP KHAITAN VS. SUMIT AGARWAL
(237) 259	06/12/2023	13/12/2023	1806125000342023/6	ASSET RECONSTRUCTION COMPANY (INDIA)LIMITED VS. J.U.D. CEMENTS LTD
(238) 260	04/12/2023	11/12/2023	1806122002012023/1	DESHRAJ BAPANAS VS. INDIAN BANK

Showing 251 to 260 of 290 entries

Previous

1

25

26

27

28

29

Next



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- x

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Dairy No.

Dairy No.

Search

Total Records : 290 268

Show 10 entries

Filter by Action: All

Search:

Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	Section
239 261	04/12/2023	11/12/2023	1806122000232023/4	ASSAM COMPANY INDIA IMITED VS. PRINCIPAL COMMISSIONER OF INCOME TAX	Sec 60
240 262	16/11/2023	23/11/2023	1806122001722023/1	LEELA DEVI KASERA VS. BAJRANGPUR TEA COMPANY PVT..LTD.	Sec. 58(3),S 59
241 263	16/11/2023	23/11/2023	1806122001712023/1	RAJ KUMAR KASERA VS. BAJRANGPUR TEA COMPANY PVT..LTD.	Sec. 58(3),S 59

Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	Section
(242) 264	31/10/2023	07/11/2023	1806125000482019/8	PUNJAB NATIONAL BANK . V/S SHREE SAI SMELTERS INDIA LTD.	IBC uni Sec 7
(243) 265	31/10/2023	07/11/2023	1806125000652019/13	PUNJAB NATIONAL BANK. V/S SHREE SAI PRAKASH ALLOYS PVT LTD.	IBC uni Sec 7
(244) 266	31/10/2023	07/11/2023	1806125000642019/5	PUNJAB NATIONAL BANK. V/S SHREE SAI ROLLING MILLS INDIA PVT. LTD.	IBC uni Sec 7
(245) 267	26/10/2023	02/11/2023	1806122001492022/17	MR. KANNAN TIRUVENGADAM VS. MR. MANOJ JAYASWAL	Sec 66
(246) 268	12/10/2023	19/10/2023	1806122000502019/7	SHAMSUN TEA AND INDUSTRIES PVT LTD AND OTHER. V/S SHEHLA RAHMAN.	Sec. 21
(247) 269	12/10/2023	19/10/2023	1806122000502019/8	SHAMSUN TEA AND INDUSTRIES PVT LTD AND OTHER. V/S SHEHLA RAHMAN.	Sec. 21

Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	Section
248 270	12/10/2023	19/10/2023	1806122000502019/7	SHAMSUN TEA AND INDUSTRIES PVT LTD AND OTHER. V/S SHEHLA RAHMAN.	Sec. 21

Showing 261 to 270 of 290 entries

Previous 1 25 26 27 28 29 Next



Defective Cases (More Than 7 Days)

- x

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Search

Total Records : 290 ²⁶⁸

Show 10 entries

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Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	Section
271	11/10/2023	18/10/2023	1806122001682022/6	SUMIT AGARWAL VS. STATE BANK OF INDIA	IBC Under Sec
272	11/10/2023	18/10/2023	1806122001682022/7	SUMIT AGARWAL VS. STATE BANK OF INDIA	IBC Under Sec
273	14/09/2023	21/09/2023	1806122000022020/13	MANISH SONI V/S CONCEPT EDUVENTURES PVT. LTD.	IBC Under Sec
274	02/08/2023	09/08/2023	1806122002102022/6	ARROW ALLOYS PVT LTD	Sec. 230-232 Sec Moti

Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	Section
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253	275	02/08/2023	09/08/2023	1806122002102022/6	ARROW ALLOYS PVT LTD	Sec. 230-232 Sec Moti
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254	276	13/06/2023	20/06/2023	1806122000802023/2	AMIT PAREEK VS. SURENDRAKUMAR GIRDHARILAL AGARWAL	Sec 60(5)
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255	277	12/06/2023	19/06/2023	1806122000802023/1	AMIT PAREEK VS. SURENDRAKUMAR GIRDHARILAL AGARWAL	Sec 60(5)
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256	278	08/06/2023	15/06/2023	1806122000352023/1	WIN POWER INFRA PRIVATE LIMITED VS. ASSAM POWER DISTRIBUTION COMPANY LIMITED	IBC Unde Sec
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257	279	07/06/2023	14/06/2023	1806122000642023/2	AMIT PAREEK VS. SANDEEP BHAGAT	Sec 60(5)
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258	280	07/06/2023	14/06/2023	1806122000272023/3	AMIYO ISHLARY VS. MUKUT CHANDRA DEKA	Sec 60(5)
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Showing 271 to 280 of 290 entries

Previous 1 25 26 27 28 29 Next



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Dairy No.

Dairy No.

Search

Total Records : 290-268

Show 10 entries

Filter by Action: All

Search:

Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	S
281	13/04/2023	20/04/2023	1806121001272022/5	SHREE SALASAR PROPERTIES & FINANCE PVT.LTD. VS. EVEREST INFRA ENERGY LIMITED	IE S
282	29/03/2023	05/04/2023	1806125001652022/5	MS GREEN VALLIEY INDUSTRIES LIMITED VS. WALCHANDNAGAR INDUSTRIES LIMITED	R N
283	29/03/2023	05/04/2023	1806125000712022/3	WALCHANDNAGAR INDUSTRIES LIMITED	S 4: 01

Sr No.	Defective Date	Last date of re-filing	Dairy No.	Title Of Case	S
(262) 284	02/03/2023	09/03/2023	18061210022022/2	GWC ASPHALT VS. T. K. ENGINEERING CONSORTIUM PRIVATE LIMITED	IE S
(263) 285	28/02/2023	07/03/2023	1806122001822022/1	ANUP SAIKIA VS. AARYAN CHILLED INFRA PRIVATE LIMITED	A ui ol pi
(264) 286	28/02/2023	07/03/2023	1806122001822022/1	ANUP SAIKIA VS. AARYAN CHILLED INFRA PRIVATE LIMITED	A ui ol pi
(265) 287	28/02/2023	07/03/2023	1806125001652022/4	MS GREEN VALLIEY INDUSTRIES LIMITED VS. WALCHANDNAGAR INDUSTRIES LIMITED	R N
(266) 288	09/02/2023	16/02/2023	1806122001282022/6	PURSHOTAM GAGGAR (RESOLUTION PROFESSIONAL OF JSB ENTRADE PVT LTD) VS. AMIYO ISHLARY	S
(267) 289	08/02/2023	15/02/2023	1806122002182022/2	P.L VEHICALS PRIVATE LIMITED VS. STATE BANK OF INDIA	IE S
(268) 290	07/02/2023	14/02/2023	1806122002032022/1	SINGLA & JAIN (ENGINEERS) PVT LTD	S 2: S M

Showing 281 to 290 of 290 entries

Previous 1 25 26 27 28 29 Next